

emphasis is laid on adopting a humane approach towards the patients.

(c) Does not arise.

Modernisation of Calcutta and other Ports

1410. SHRI HANNAN MOLLAH: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Shri K. Enomoto, Senior Shipping expert of UNESCAP had stated that proper attention had not been paid to the improvement and modernisation of Calcutta and other Ports;

(b) whether Government have any proposal in that direction; and

(c) whether there is a proposal to set up a National Port Trust for all the Major ports in the country if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): (a) and (b). In a paper presented at the Seminar on "Calcutta Port" held at Calcutta in May 1980, Shri K. Enomoto had referred to the need for improvement and modernisation of Calcutta Port.

It is not correct that proper attention has not been given to the task of improving and modernising Calcutta Port. Plan development schemes at this port have been taken up from time to time. The creation of Haldia Dock System was a part of process of modernisation of Calcutta Port by providing facilities for receiving modern deep-draughted and large sized vessels.

In recent past, Calcutta Port have placed orders for the procurement of 8 Nos. 3 tonne wharf and yard electric cranes, and replacement of 7 Nos. 6 tonne capacity and 2 Nos. 10 tonne capacity mobile cranes, at a total cost

of Rs. 525 lakhs. Besides, to improve the facilities at Calcutta, schemes are being included in the plan for 1980-85 which is under preparation.

(c) No such proposal is under consideration at present.

SHRI K. A. RAJAN (Trichur): Sir, I had given notice of the Calling Attention motion on the Madras Port Trust strike which is paralysing the whole export-import trade of the country.

MR. SPEAKER: This is not the way. You can come to my Chamber and talk it out.

PROF. MADHU DANDAVATE (Rajapur): Sir, under Rule 223 I have already given a notice seeking your consent to raise a privilege issue against the Finance Minister for giving a reply in this House regarding auction of gold which was completely contradictory to his reply in the Rajya Sabha.

MR. SPEAKER: I have asked for the facts.

PROF. MADHU DANDAVATE: Sir, in the letter that I have given, all the documentation is there. I do not think you need any confirmation. You can straightaway send it to the Privileges Committee.

MR. SPEAKER: I have asked for the facts and then I will decide.

श्री रामावतार शास्त्री (पटना): अध्यक्ष महोदय, मैंने ध्यानाकर्षण प्रस्ताव दिया है। राशन की दुकानों पर चीनी नहीं मिल रही है। बिना चीनी के हम लोग चाय पी कर आ रहे हैं। मेरे कालिंग एटेंशन को आप मंजूर करें। निकलवाए... (व्यवधान)

अध्यक्ष महोदय: आप बैठिये।

श्री रामावतार शास्त्री: मेरा कालिंग एटेंशन आप मंजूर करें... (व्यवधान)